

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 14-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
--------------	------------------	---------------------	-----------------	--------------	---------------

Misc. cases/purpose

1	MACT 986/19		SHIVA	Vs.	MOHD NAZIM
2	MACT 988/19		RAHUL SINGH	Vs.	MOHD NAZIM
3	MACT 14/20		CHANDNI	Vs.	GAGAN
4	MACT 182/20		ALTAF	Vs.	ANSH KUMAR
5	MACT 185/20		MOHD MOKHTAR	Vs.	PREM SINGH

Defendant/Respondent Evidence

6	MACT 281/19		RAJ NARAYAN	Vs.	SHAHID
7	MACT 282/19		HIMANSHU	Vs.	SHAHID

Misc. Arguments

8	MACT 121/19		ABHISHEK KUMAR	Vs.	MONU
---	-------------	--	----------------	-----	------

Final Arguments

9	MACT	106/16 57953/16	RAJNI HANDA (I-0)	Vs.	BISBA
---	------	--------------------	-------------------	-----	-------

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 14-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	26/2020	GUDDU	Vs.	ARMAN
2	M CrI	29/2020	MAHI	Vs.	VIPIN KUMAR 0018 /2020 (Kamla Market)
3	M CrI	50/2020	ASLAM	Vs.	UNKNOWN 29 /2020 (Darya Ganj)